

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI):

(a) Government of Rajasthan took a policy decision on 22.2. 1977 to regularise trespass cases on forest land pertaining to the period prior to 1.1. 1971.

(b) and (c). 3,712 such cases were regularised.

(d) to (f). The Government of India has issued guidelines to all State Governments to regularise encroachments on forest land by eligible category of tribals prior to 24.10.1980 if the State Government had already taken a decision.

[English]

Cost of Living Index

1573. SHRI MADHAVRAO SCINDIA:

SHRI J. CHOKKA RAO:

Will the Minister of FINANCE be pleased to state:

(a) the cost of living index registered each month since January this year; and

(b) the comparative figures for the preceding year?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) and (b). The requisite information is given below:

Movement of Consumer Price Index for Industrial Workers (1982=100)

<i>Month</i>	<i>1990</i>	<i>1989</i>
<i>1</i>	<i>2</i>	<i>3</i>
January	174	165
February	175	165
March	177	166
April	180	167
May	182	169
June	185	170
July	189	172
August	190	174
September	191	176
October	195	176

Asian Common Market

1574. SHRI MADHAVRAO SCINDIA: Will the Minister of COMMERCE be pleased to state:

(a) whether there has been a proposal to constitute an Asian Common Market;

(b) if so, the broad features and objectives of the contemplated common market; and